

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-531**  
IB-3258/ND/2019

**IN THE MATTER OF:**

Topnotch Trading Corporation Pvt Ltd

...Applicant

V/s

M/s Lotus Woodtech Pvt Ltd

...Respondent

**SECTION**

U/s SEC. 9 IBC

Order delivered on 04.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mani Bhushan Sinha, Adv

For the Respondent

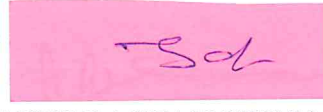
: Adv. Vaibhav Kulkarni

**ORDER**

On the request of the Corporate Debtor, list the matter on **18.03.2021**. In the meantime if the Corporate Debtor fails to bring the order from the Hon'ble Principal Bench, NCLT then the matter shall be taken up in accordance with the provision of law.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**